Annexure - 6

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

List of operational creditors (Employees)

(Amount in₹)

N N				No.	<u>S</u>
NE.		if any	representative,	authorised	Name of
NIL				employee	Name of Details of claim
NIL		receipt	Date of	rec	Details
NE.		receipt claimed	Amount	received	of claim
Z	admitted	claim	Date of Amount Amount of Nature Whether		D
N	claim	으	Nature		etails of
¥	claim party?	related	Whether		Details of claim admitted
NIE.	applicable	related share in CoC, if	r % of voting		lmitted
NIL			claim	contingent	Amount of
NIL			off	ingent dues, that may be set- claim under	Amount of Amount of any mutual
NIL			verification	claim under	
NE			admitted	claim not	Amount of Amount of Remarks, if
NL				any	Remarks, if

Jitender Kothari

Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025

